

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P No. 256/(MAH)/2017

CORAM:

Present:

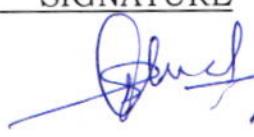
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: M/s. Megafine Pharma Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 233 of the Companies Act 2013.

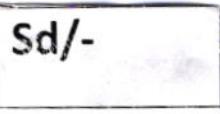
S. No.	NAME	DESIGNATION	SIGNATURE
1.	Sachin Chowdhari	Associate with Dharam & Co.	

ORDER

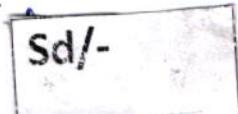
CSP 255/230-232/NCLT/MB/MAH/2017

CSP 256/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 29.11.2017.


Sd/-

V. NALLASENAPATHY
Member(Technical)


Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)